## GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:1711
ANSWERED ON:22.08.2012
REPRESENTATION OF ST IN CENTRAL GOVERNMENT SERVICES
Laguri Shri Yashbant Narayan Singh;Tudu Shri Laxman

## Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the tribe-wise data about representation of Scheduled Tribes in services of the Central Government is not centrally maintained; and
- (b) if so, the reasons therefor?

## **Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (SHRI V. NARAYANASAMY)

(a) to (b): No, tribe-wise data about representation of Scheduled Tribes in services of the Central Government is not centrally maintained. There is no provision to provide tribe-wise reservation. Every tribe in the Schedule is equally eligible for the 7.5% reservation available to Scheduled Tribes.